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CENTRAL ADMINISTRATIVE TRIBUNAL

C.P. NO. 97/2003 IN MUMBAI BENCH.

ORIGINAL APPLICATION NO. 674/2001.

Shri K.D. Patil. ....Applicant.

V/s.

Min. of Defence & Anr. ....Respondents.

CORAM : Hon'ble Shri A.K. Bhatt. Member (A)  
Hon'ble Shri S.G. Deshmukh, Member (J).

TRIBUNAL'S ORDER : DATED: 05.11.2003.

(D)W

Applicant by Ms. Sujata Krishnan  
for Shri S.P. Saxena. Respondents by  
Shri R.R. Shetty.

Shri Shetty states that a  
petition has been filed before the High  
Court and a stay has been granted on  
09.10.2003 against the order of the  
Tribunal. Under the circumstances, the  
C.P. does not stand. The Learned  
Counsel for the applicant has no  
objection to it.



Contempt Petition is disposed  
of.

Certified True Copy  
Date 25/11/03

Section Officer  
Central Admin Tribunal,  
Mumbai Bench

Dated: 25/11/03

CAT/MUM/JUDL/OA 674/2003/9940,41

Copy to :

Shri S.P. Saxena, counsel for the Applicant.

21/12/03. Shri R.R. Shetty, counsel for the Respondents.

*Sujata Krishnan*  
21/12/03

*R.R. Shetty*  
25/11/03  
For R.R. Shetty

SECTION OFFICER.

02/12/03

*[Signature]*